

CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

RAMMAICA (INDIA) LIMITED

Registered Office: Ram House, 4, Gaiwadi Industrial Estate, S. V. Road,
Goregaon (West), Mumbai – 400 062.

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CASH OFFER FOR ACQUISITION OF 6,40,000 EQUITY SHARES FROM SHAREHOLDERS

This Corrigendum to Public Announcement (hereinafter referred to as "Corrigendum") is being issued by Systematix Corporate Services Limited (hereinafter referred to as "Manager to the Offer"), for and on behalf of Kyner Trading Private Limited and Tien Trading Private Limited (hereinafter referred to as the "Acquirers") pursuant to and in compliance with, among others, Regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as "the Regulations").

This Corrigendum is in continuation of and should be read in conjunction with the original Public Announcement ("PA") dated January 28, 2011 published in the Financial Express, Jansatta and Mumbai Lakshdeep. The terms used but not defined in this Corrigendum shall have the same meanings assigned to them in the original PA.

The Shareholders of Rammaica (India) Limited are requested to note at all the relevant places in the original PA the following latest information related to the Open Offer:

1. The payment of consideration by the Acquirers to the Sellers under the Share Purchase Agreement ("SPA") shall be completed within two days from the date of completion of the Open Offer as per the observations issued by SEBI in terms of proviso of Regulation 18(2) of the Regulations.
2. The original schedule of the major activities has been revised under the Open Offer which are as follows:

Activity	Original Date (Day)	Revised Date (Day)
Specified Date	February 4, 2011 (Friday)	February 4, 2011 (Friday)
Date by which Letter of Offer to be posted to the Shareholders	March 8, 2011 (Tuesday)	March 18, 2011 (Friday)
Date of Opening of the Offer	March 18, 2011 (Friday)	March 23, 2011 (Wednesday)
Last date for revising the Offer Price / Number of Share	March 28, 2011 (Monday)	March 30, 2011 (Wednesday)
Last date for withdrawal of acceptance by the Shareholders	April 1, 2011 (Friday)	April 6, 2011 (Wednesday)
Date of Closure of the Offer	April 6, 2011 (Wednesday)	April 11, 2011 (Monday)
Date of communicating the rejection / acceptance and payment of consideration for the acquired shares	April 21, 2011 (Thursday)	April 26, 2011 (Tuesday)

3. This Corrigendum to the PA would be available on the SEBI's website at www.sebi.gov.in.
4. The Acquirers jointly and severally accept full responsibility for the information contained in this Corrigendum to the PA and also for the fulfillment of its obligations under SEBI (SAST) Regulations.

Issued by Manager to the Offer on behalf of the Acquirers:



SYSTEMATIX GROUP
Investments Re-defined

SYSTEMATIX CORPORATE SERVICES LIMITED

SEBI Registration No.: INM000004224

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Contact Person: Mr. Amit Kumar / Mr. Ankit Doshi

Place : Mumbai

Date : March 10, 2011.